NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

: CP/539/ (IB)/2017

: VA TECH WABAG LTD

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

: CONSOLIDATED CONSTRUCTION CONSORTIUM LTD

Mr. Ramakrishnan Viraraghavan J Counsel hu Respondent

Benior conned ho.

MIS. G. Sivashankaran and.

S. Sathyaganesh

2. S. KARTHIKET BALAN

PREETHI. S. ARASU

Coursel for Petitiones

<u>ORDER</u>

Counsel for both the parties present and submitted their arguments in part. We have also perused the documents. The matter is involving technicalities and without an expert, it is not possible for this Bench to arrive at any conclusion. Therefore, both the parties are directed to nominate the expert persons. i.e., engineers who will meet and determine in the light of the record and terms of the agreement and remit the outstanding amount, if any to be paid to the petitioner. And report will be submitted to this bench. After filing the report, an appropriate order will be passed by this Bench. Four weeks time is given complete the process. Put up on 08.09.2017 at 10.30 A.M.

S. J. - Younder.
(S. VIJAYARAGHAVAN)

MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)